Annexure - 7

Name of the corporate debtor: Vyshnavi Spices LLP; Date of commencement of CIRP:06.06.2025; List of creditors as on: 15.08.2025

List of operational creditors (Government dues)

(Amount in₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent	Amount of any mutual	Amount of claim	Amount of claim	Domarks if unv
	Depart ment	Gover nment	Date of receipt	Amount claimed	admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable		dues, that may be set-off	not admitted	under verification	
1	Income Tax Officer- Ward - 2(1), Guntur	Central Government	17/7/2925	98,063	98,063	Tax demand outstanding	•		No	Nil	0	0			Tax demand relates AY 2023-24 & 2022-
2	Superintendent CGST- Chirala	Central Government	2/8/2025	2,753,558	2,753,558	Tax demand outstanding	0	0	No	Nil	0	0	-		Tax demand notices dated March 2025
2				2,851,62	1 2,851,621										

VENUGOPAL KASPA

Resolution Professional Vyshnavi Spices LLP IBBI Regn No: IBBI/IPA-001/ IP-P01661/2019-2020/12580